

rapid deregulation of the industrial and agricultural sectors in order for India to benefit from the growing globalization of goods and capital markets.

(c) The Government of India takes policy actions on the basis of its own priorities. Appropriate policy measures are undertaken whenever necessary in the light of emerging economic situations.

Ganja Smuggling in Andhra Pradesh

1798. SHRIMATI VANGA GEETHA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Vijayawada in Andhra Pradesh has become focal point for Ganja smuggling;

(b) whether narcotics are being despatched every day in private vehicles to Bangalore, Mumabi, Hyderabad and other big cities for the last two years; and

(c) if so, the action proposed to be taken to check such Ganja smuggling?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI V. DHANANJAY KUMAR): (a) and (b) There is no information or intelligence to suggest that Vijayawada in Andhra Pradesh has become the focal point for ganja smuggling and that narcotics are being despatched from there to other cities.

(c) Does not arise.

Promotions in Regional Rural Banks

1799. SHRI KHAGEN DAS: Will the Minister of FINANCE be pleased to state:

(a) whether any decision has been taken by Government on promotions in respect of all cadres in Regional Rural Banks;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI BALASAHEB VIKHE PATIL): (a) to (c) Yes, Sir. Government has notified the Regional Rural Banks (Appointment and Promotion of Officers and other Employees) Rules, 1998 to provide for promotion in all cadres in Regional Rural Banks. The ban on promotion has also been lifted vide order dated 15th June, 1999.